## GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

## LOK SABHA UNSTARRED QUESTION NO. 1785 TO BE ANSWERED ON 30/07/2015

#### **NGO UNDER CAPART**

### 1785. SHRIMATI SAKUNTALA LAGURI: SHRI RAM TAHAL CHOUDHARY:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of Non-Governmental Organisations (NGOs) against whom CAPART has taken action during the last three years along with the number of such NGOs which have gone to the Court against that action;
- (b) the time since when these cases are pending in the Courts;
- (c) whether the review of the works/ actions to be carried out regarding the said cases has been done, if so, the outcome thereof and if not, the reasons therefor; and
- (d) the corrective steps taken by the Government in this regard?

# ANSWER MINISTER OF RURAL DEVELOPMENT (SHRI BIRENDER SINGH)

(a): There is no NGO who has gone to the court against which CAPART has taken action during the last 3 years and current financial year.

(b)to (d): Not applicable in view of (a) above.

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